

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Power Section) Civil Secretariat,
Srinagar/Jammu

Notification

Jammu, the 15th April, 2024

S.O. 249 In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Udhampur in view of the General Elections of the Lok Sabha-2024.

S.No	Name of the officer Dr./S/Shri	Designation	Department	Place of Posting
1	Vijay Kumar	Sr. Lecturer	Education	HSS Jaganoo
2	Sunil Tanoch	Asstt. Professor	Higher Education	GDC Neeli Nallah
3	Shiv Kumar Sharma	Lecturer	Education	HSS Marta

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government,

No.Law/Powr/18/2021-10

Dated: - 15 - 04-2024

Copy to the:-

- 1) Joint Secretary(J&K), Ministry of Home Affairs, Government of India
- 2) Chief Electoral Officer, J&K.
- 3) Divisional Commissioner, Jammu.
- 4) District Election Officer, Udhampur. This is with reference to letter No.DDEO/ U/24/867-71 dated 13-04-2024.
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) SO section, Department of Law, Justice and Parliamentary Affairs.
- 7) Incharge Website

(Senior Law Officer)
Department of Law, Justice and P.A